

Name of Corporate Debtor: HILL-ROM INDIA PRIVATE LIMITED;

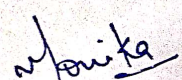
Date of Commencement: 10.06.2026;

List of Claimant as on: 29.07.2026

List of Operational Creditors (Other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/no)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Emoloyees' Provident Fund Organisation*	10.07.2026	1,02,62,736/-	2,38,394/-	-	NO	-	79.30%	1,00,24,342/-	-	-	-	Partially Admitted
2.	Perspective Consultants Private Limited	30.06.2026	62,245/-	62,245/-		NO		20.70%					Whole amount is admitted
	Total		1,02,62,736/-	3,00,639/-					1,00,24,342/-				

*Note: The Employees' Provident Fund Organisation (EPFO) has lodged a claim of ₹1,02,62,736/-. Based on the records presently available and verification carried out, an amount of approximately ₹2,38,394/- has been found to be genuine and has been admitted. The balance amount of the claim is disputed and is subject to adjudication in the pending proceedings. Accordingly, the disputed portion i.e. ₹ 1,00,24,342/- shall be treated as a **contingent liability** until the outcome of the proceedings is declared. Further action shall be taken based on the final order and completion of verification.


(Monika Agarwal)

Liquidator in the matter of

HILL-ROM INDIA PRIVATE LIMITED (Under Voluntary Liquidation)

IBBI/PA-001/IP-P01137/2018-19/11866

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Mob. No. 9873924087 AFA No: AA1/11866/02/300627/109165 Valid up to: 30.06.2027

